

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH (COURT - II)**

**Item No. 202**  
**(CAA)-51/ND/2021**

**IN THE MATTER OF:**

**Aptitude Tradex Pvt. Ltd. With Real Estate ... Applicant/Petitioner**  
**Pvt. Ltd.**

**Under Section: 230-232**

**Order delivered on 25.02.2022**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (JUDICIAL)**

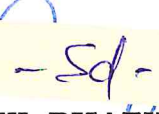
**SHRI. RAHUL BHATNAGAR,**  
**HON'BLE MEMBER (TECHNICAL)**


**PRESENT:**

Ms. Hemlata Rawat for OL, Adv. Shankari Mishra for RD, Mr. Kunal Sharma and Ms. Zehra Khan, Standing Counsels and Ms. Shreya Choudhary, Advocate for Income Tax Department

**ORDER**

List it before the Regular Bench on 25.03.2022.

  
**(RAHUL BHATNAGAR)**  
**MEMBER (T)**

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**